	(F	iling under clause (o	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
6l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	9106896516	1	9106896516	99.70	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	5	615388485	0	0	0.00	0	0	615388485	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	2	1153820	0	0	0.00	0	0	1153820	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	2137261780	0	0	0.00	0	0	2137261780	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	28625978	1	27811778	0.30	0	0	814200	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
	Total	11	11889326579	2	9134708294	100.00	0	0	2754618285	